NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|----------------|---------|---------------------------------------|
| - | TP | Admission | 621A | Flowserve Microfinish Pumps Pvt. Ltd. |
| | 283/16 | (non-filing of | | |
| | | ROC report) | | |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

GG 81 SWAYIF GLOW

GG00901974

Counsel for petitioner is present. Assistant from ROC office is present. Smt. Prema Hatti, appearing for ROC requested two weeks' time to submit report.

List it on 06.10.2017.

MEMBER (J)

MEMBER (T)